## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/70/(IB)/2017

NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES

: RRP HOUSING PVT LTD NAME OF THE RESPONDENT(S)

UNDER SECTION : 433 (e)(f)

**DESIGNATION SIGNATURE** S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

A. Aridas 9HH5H02093 M. Pravec (cumes

Consulzer Relationy A. A.

## **ORDER**

Shri A Aridas, counsel for petitioner present. Shri M Praveen Kumar, Legal Officer of the respondent company present and stated that the respondent is intending to settle the matter with the petitioner and also made a proposal. Counsel for petitioner stated that the proposal for settlement mooted by the respondent is not acceptable. Representative of the respondent company prayed time for making a fresh proposal. Time extended at request for making submissions by both the counsel. Put up on 25.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)